

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.552/2018.

Date of Decision: 07.09.2018.

CORAM: HON'BLE SHRI R.N. SINGH, MEMBER (J)

Shri Ganesh Shankarrao Mhalankar

Age 43 years.

Assistant Director of Training,
 Board of Apprenticeship Training
 (Western Region), An autonomous
 Organisation of Ministry of Human
 Resource Development, Dept. of
 Higher Education, Govt. of India,
 ATI Campus, V.N. Purav Marg, Sion-
 Chunabhatti Road, Mumbai.
 R/at Flat No.20, Fifth Floor, B Wing,
 Shubham CHS, CTS No.599 & 600,
 Rasta Peth, Pune 411 011.

... *Applicant*

(In Person)

VERSUS

1. Prof. Dr. P.H. Sawant, Principal,
 Sardar Patel College of Engineering,
 Mumbai and Chairman, Board of Governors,
 Board of Apprenticeship Training
 (Western Region), Mumbai, An autonomous
 Organization of M/o Human Resource
 Development, Dept. of Higher Education,
 Govt. of India, ATI Campus, V.N. Purav Marg,
 Sion, Mumbai 400 051.
2. Director General of Audit (Central),
 C-25, Audit Bhavan, Bandra Kurla Complex,
 Bandra (East), Mumbai 400 051.
3. Secretary (HE),
 Department of Higher Education,
 Ministry of Human Resource Development,
 Govt. of India, 127-C, Shastri Bhawan,
 New Delhi 110 001.

4. Secretary (Personnel),
Ministry of Personnel, P.G. and Pensions
Department of Personnel & Training
North Block, New Delhi 110 001. ... **Respondents**

ORDER (Oral)
Per : *Shri R. N. Singh, Member (J)*

After arguing the case for sometime, the applicant who appears in person seeks permission to withdraw the OA with liberty to challenge the Office Memorandum dated 21.02.2017 (Annexure A-9) to the OA issued by Board of Apprenticeship Training (Western Region), Mumbai before appropriate forum. Permission is granted.

2. In view of above, the OA stands dismissed as withdrawn with liberty as above. No order as to costs.

(R.N. Singh)
Member (J)

dm.